

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24<sup>th</sup> APRIL, 2024, 10:30 A.M.

CP No. 52/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kanak Vidhani -Vs- Aanand Devcon Pvt. Ltd.
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Satya Smruti Mohanty, Adv.  
Mr. Swayamjit Rout, Adv  
Mr. Sarvavid Subash Pradhan, Adv  
Mr. Goutam Rai, Adv  
Ms. Gyaninee Nayak, Adv  
Mr. Pratyusha Mohanty, Adv  
Mr. Sambit Sekhar Moharana, Adv

For Respondent (s)

**ORDER**

Ld. Counsel, Mr. Swayamjit Rout, appearing for the petitioner. There is no representation for the respondent. Pleadings are already completed. List the matter for final hearing by 26.06.2024.

Sl

**Kaushalendra Kumar Singh**  
Member (Technical)

Sl

**P. Mohan Raj**  
Member (Judicial)